

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

(Through Video conference)

CRA No. 49/2016
IA Nos. 01/2016 &
02/2018

Jarnail Singh

...Appellant(s)

Through :- Mr. O.P Thakur, Advocate.

v/s

State of J&K

...Respondent(s)

Through :- None

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Awaiting appearance of learned counsel for the respondent,
adjourned.

Learned counsel for the respondent be informed by the
Registry of the next date fixed in the case.

List on 23.04.2020.

**(PUNEET GUPTA)
JUDGE**

Jammu
21.04.2020
Tarun